

(d) The injured persons were given first-aid and arrangements were made to provide temporary shelter to those rendered homeless. Permits were also given to procure house building material from reserved forest without royalty. In addition, the question of the grant of gratuitous relief and house building loan to cases of distress is under consideration.

No question of paying compensation arises in such cases.

#### Outposts in Manipur

2316. Shri L. Achaw Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that outposts of the Assam Rifles and the Eastern Frontier Rifles have been withdrawn from the areas beyond the Bark River in Manipur; and

(b) if so, reasons therefor?

The Minister of Home Affairs (Shri G. B. Pant): (a) and (b). It would not be in the public interest to disclose the positioning and location of these forces as such information would be of assistance to hostile elements.

#### Students' Hostels in Punjab

2317. Shri Daljit Singh: Will the Minister of Education be pleased to state:

(a) the total amount of aid sanctioned by the Government of India for construction of hostels for school and college students in Punjab during the Second Five Year Plan period so far; and

(b) the number of hostels constructed so far?

The Minister of Education (Dr. K. L. Shrivastha): (a) and (b). Information is being collected and will be laid on the Table of the Sabha in due course.

#### Labour and Social Service Camps in Amritsar

2318. Shri Daljit Singh: Will the Minister of Education be pleased to state:

(a) the names of labour and social service camps for students and other youth held with the help of Central aid in Amritsar district during 1958;

(b) the amount spent and the nature of work done; and

(c) the names of such camps to be held during 1959?

The Minister of Education (Dr. K. L. Shrivastha): (a) to (c). A statement is laid on the Table of the Sabha. [See Appendix V, annexure No. 31.]

#### Andaman Ships

2319. Shri Lachman Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Government ships owned by Andaman Administration are debarred from carrying railway sleepers for delivering them to Railway Department in Cochin; and

(b) if so, reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). These ships are intended to carry traffic between the Islands and Calcutta and Madras. They are not permitted to undertake to carry cargo to other ports without special authorisation. The reason is that these ships are not expected to enter the field of trade meant for the coastal conference ships.

#### हिन्दी की पुस्तकें

२३२०. { की कर्तव्य सिंह ज्योतिषा :  
{ की प्रवृत्तारत्न सिंह :

क्या किताब बंदी यह बताने की  
कृपा करें कि क्या यह लक्ष है कि हाथ